

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 781, 777, 778 OF 2018 IN
DFR NO. 2100 OF 2018

Dated: 02nd July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Golden Hatcherries & Ors.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mandakini Ghosh,

Counsel for the Respondent(s) : -

ORDER

IA No.781 of 2018 (Urgent Listing)

We have heard the learned counsel, Ms. Mandakini Ghosh, appearing for the Applicant/Appellant on IA No. 781 of 2018. The reason for urgent listing of the instant matter has been explained satisfactorily by the learned counsel appearing for the Applicant/Appellant. The same is accepted and IA is allowed.

IA No. 777 of 2018 (Leave to file Appeal) &
IA No. 778 of 2018 (Delay in filing Appeal)

Issue notice to the Respondents returnable on 10.07.2018. Dasti, in addition, is also permitted.

List this matter on **10.07.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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